

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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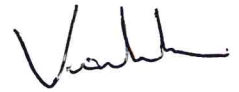
**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/50/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : DEVARASETTI RAM MOHAN RAO  
**NAME OF THE RESPONDENT(S)** : LAKSHMI GANESHA TEXTILES PVT LTD  
**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Vaibhav R Venkatesh

① NITHYAESH  
for) & VAIBHAV

Counsel for Respondent



2) K. RAMASAMY  
G.V. MOHAN KUMAR

Counsel for Petitioner



**ORDER**

Counsel representing both the parties are present. Both the counsel submitted their arguments. Order is reserved.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)